

Fee hike by private schools

†674. SHRI SAMIR ORAON: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether fee hike by private schools every year has become a big challenge for the people of middle income groups of the country;

(b) whether besides monthly tuition fee, private schools charge excess money every year in the name of annual fee, development fee, re-admission fee, pupil fund, computer fee, science fee, etc. and put direct/indirect pressure to buy books and uniforms from certain shops;

(c) whether the controlling/regulatory Government institutions meant for private schools have turned ineffective; and

(d) whether any mechanism is under consideration for rationalisation of schools fee, facilities and actual evaluation of expenditures?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) Education is a subject in the Concurrent List of the Constitution and majority of schools are under the jurisdiction of the State Government. Thus, the matter relating to fees and its components in schools are regulated in terms of the Rules and Instructions of the State Government concerned. The Central Board of Secondary Education (CBSE) which is an examination conducting body, affiliates schools for the purpose of certification of students at the end of Class X and Class XII courses on fulfilment of various norms prescribed in the Affiliation Bye-Laws of the Board. As per Rule 7 of Affiliation Bye-Laws, 2018, the fee structure and fee revisions are regulated by the Acts and Regulations of the concerned State/UT Governments.

In the matter of selling of textbooks and school uniforms, CBSE has issued a circular on 21.06.2018 to all the schools affiliated with it regarding sale of books, stationery items and uniforms in schools. The main points of the circular are as under:—

- The schools are permitted to open a Tuckshop (small outlet) inside the school premises for facilitating the children.
- If a school makes available books, both NCERT and non-NCERT, stationery and uniform items for sale in the school premises through these Tuckshops,

†Original notice of the question was received in Hindi.

then the sale of these items must be done without any coercion on the students/parents to buy the same from these shops.

- The school shall not coerce/students for buying the books and items from any other specified vendors also.
- No activity can be carried out on school premises that is wholly unconnected with education.

(c) No such information is available with the Central Government, as the matter relating to fee and its components in schools are regulated in terms of Rules and Regulations of the State/Union Territory Governments concerned.

(d) CBSE has incorporated various provisions in Chapter 7 of Affiliation Bye-laws, 2018 related to school fee. As per rule 7.6 of the Affiliation Bye-laws, 2018, the Acts and Regulations of the Central and State/UT Governments enacted/ framed in connection with regulation of fee in respect of various categories of the schools situated in the State are applicable to the schools affiliated with CBSE also. However, as indicated at part (a) and (b) above, the majority of schools are under the jurisdictions of the State Government. It is therefore, for the respective to State/ Union Territory Government to take appropriate action in the matter in respect of their schools.

**Kendriya Vidyalaya/Jawahar Navodaya Vidyalaya in
Himachal Pradesh**

675. SHRIMATI VIPLOVE THAKUR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has reviewed the current/pending proposals for setting up Kendriya Vidyalayas/Jawahar Navodaya Vidyalayas in the country especially in Himachal Pradesh and if so, the details thereof;

(b) whether Government has any proposal to establish Jawahar Navodaya Vidyalayas in each district of Himachal Pradesh; and

(c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (c) Kendriya Vidyalaya Sangathan (KVS) has received 190 proposals/requests from various States/UTs for opening of new Kendriya Vidyalayas (KVs) in the country including Dharampur (Mandi) in Himachal Pradesh. After reviewing